MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION

New Delhi, the 29th October, 2010

G.S.R. 867(E).—In exercise of the powers conferred by sub-section (1) of Section 621 of the Companies Act, 1956 (1 of 1956), the Central Government hereby authorises the following officers in the Serious Fraud Investigation Office, Ministry of Corporate Affairs, for the purposes of filing and conducting prosecution under the Companies Act, 1956, namely:—

1. Shri Onkar Nath Tiwari, Prosecutor-II
2. Shri Rajesh Sharma, Assistant Director
3. Shri Utpal Nath, Assistant Director

[F.No. 3/5/2004-CL. V]
RENUKA KUMAR, Jr. Secy.